

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **08.09.2022** (THURSDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.30AM

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble
Mr. Naresh Salecha, Member (Technical)**

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Company Appeal(AT) No 84/2022 & IA No 735,736,737/2022	Emaar Hills Township Pvt. Ltd. VS Telangana State Industrial Infrastructure Corporation	Deepika Murali	DVAS Ravi Prasad-R1 For Caveator

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Company Appeal(AT) No 87/2022 & IA No 750,751/2022	Emaar Properties PJSC & anr Vs Telangana State Industrial Infrastructure Corporation	Parag Maini Ashwini Vaidialingam	DVAS Ravi Prasad-R1 For Caveator
3.	Comp App (AT)(Ins) No 326/2022 & IA No 700,701/2022	The Ramaraju Surgical Cotton Mills Ltd VS The National Sweing Thread Com Ltd WITH	Pawan Jhabakh	
4.	Comp App (AT)(Ins)No 327/2022 & IA No 702,703/2022	Rajapalayam Mills Ltd VS The National Sweing Thread Com Ltd WITH	Pawan Jhabakh	
5.	Comp App (AT)(Ins)No 328/2022 & IA No 704,705/2022	Sandhya Spinning Mills Limited VS The National Sweing Thread Com Ltd	Pawan Jhabakh	

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT)(CH)(Ins) No. 60/2021	Chennai Chengulpet Tannery and Footwear General Workers Union & 4 others Vs Kavitha Surana & 4 others (Liquidator Forward Shoes India P Ltd) With	Ms Deepika Murali Karthik Sundaram Aswini S	Satyanarayanan R1 Abinav Parthasarathy R2-R5 Sugumaran R6
7.	Comp App (AT)(CH)(Ins) No. 104/2021	Ganesh Cartons India P Ltd & 3 others Vs Kavitha Surana Liquidator of Forward Shoes (India) Limited	Abhinav Parthasarathy	S. Sathyanarayanan R1 Sugumaran R2

		With		
8.	Comp App (AT)(CH)(Ins) No. 109/2021& IA No 641/2022	Muhamad YavarDhala Vs Kavitha Surana Liquidator of Forward Shoes (India) Limited &anr	Preethi Mohan	S. Sathyanarayanan R1 Rajagopal -R2 Sugumaran R3

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT)(CH)(Ins) No. 119/2022 & IA No. 284/2022	S.Kiran, Erstwhile Director of MuhlenbauEquipments P Ltd Vs Dynamic Engineers Limited &Anr	K. Jayasudha	Ananda Gomathy-R2 Notice served on R1A-12/05/2022 Notice Returned on R1b-17/05/2022 (No Such Address)
10.	Comp. App (AT)(CH)(Ins) No. 241/2021& IA No 509/2021	Puravankara Ltd Vs Kotak Mahindra Bank Ltd & 2 Ors WITH	Anandarama R. Sathish Kumar G. Ramji	Ramalingam Associates - R1 N.P.Vijay Kumar-R3 R2 Served on 22/10/2021
11.	Comp App (AT)(CH)(Ins) No. 237/2021& IA No 499/2021	Kenstream Ventures LLP Vs Kotak Mahindra Bank & 2 Ors	G. Anandarama R.Sathish Kumar	Ramalingam Associates - R1 N.P.Vijay Kumar-R3 Notice Served on R2-05-01-2022
12.	Comp App (AT)(INS) No.145/2022 IA NO 336/2022IA NO 335/2022	Mr. Sushil Easwaran Vs MAYURAS INDUSTRIAL SERVICES	Mr. Gautam S. Raman	Mr. A. G. Sathyanarayana-R1
13.	Comp. App (AT)(CH)(Ins) No.300/2021 & IA No. 634 & 635/2021	ReviManiyen Vs Sicagen India Ltd &Anr	E.C. Ramesh	S.Ravi-R1 Kaushik Naryananan-R2
14.	Comp App (AT)(CH)(Ins) No. 307/2021 IA No. 646/2021	Agarwal Coal Corporation P Ltd V Nizan Energy Pvt Ltd	JMVD Legal	
15.	Comp App (AT)(CH)(Ins) No. 51/2022	J. Shobha Lalith Vs Swan Electric Contracts Company P Ltd	Sarvabhauman Associates	
16.	Comp App (AT)(CH)(Ins) No. 121/2022 & IA No. 285/2022	Dr. K.V. Rao Vs PP Bafna Ventures Pvt Ltd &Anr	N.P. Vijay Kumar	Notice served on R1-08/04/2022 Notice not delivered Missed delivery

17.	TA No. 51/2021(Comp App (AT) No. 102/2019)	Specturm Power Generation Ltd &ors Vs M. Kishan Rao &Ors WITH	M. Naga Deepak	Yogesh K. Jagia R1-R10
18.	TA No. 52/2021(Comp App (AT) No. 137/2019)	M. Kishan Rao &Ors Vs Specturm Power Generation Ltd &ors	Yogesh K Jagia	Rohan R1, R32-R34 SiddarthBaruk R5-R7 Parekh R26
19.	Comp App (AT)(CH)(Ins) No. 30/2022 (IA No. 58,59 & 60/2022)	Bank of Baroda Vs Vijay Kumar Penmetsa&Anr	Pankaj Vivek	Abishek Anand
20.	TA No.247/2021 in Comp App (AT) (Ins) No. 757/2020	Mr. Vijay Kumar Penmetsa Vs Mr. Sisir Kumar Appikatl& 3 Ors	Abishek Anand	Y. Suryanarayana R1 Pankaj Vivek R2, 3 & 4
21.	Comp App (AT)(CH)(Ins) No. 24/2022	Bank of Maharashtra Vs Sutanu Sinha Liquidator IVRCL	T. Ravichandran	Abishek Anand

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
22.	Comp App (AT)(CH)(Ins) No. 324/2021 & IA No. 672,673/2021	Arun Kumar Vs Federal bank Ltd &Anr	P.J. Rishikesh	P.V.Murlidhar R1 Sankar P Panicker R2
23.	Comp App (AT)(CH)(Ins) No. 163/2022 & IA No. 376,377,378,379& 135/2022	Alka Ajay Vijan Vs Renew Power Services Pvt Ltd	Hari Haran	

Copy to:

**By the order of Hon'ble Member (J)
(Chennai Bench)**

1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link - nclatchennai@gmail.com